

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1419

ANSWERED ON:09.12.2004

BOARD OF RECONSTRUCTION OF PSEs

Das Gupta Shri Gurudas;Kushwaha Shri Narendra Kumar;Mehta Shri Alok Kumar;Nair Shri P.K. Vasudevan;Patil Shri Balasaheb Vikhe;Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed;Sidhu Shri Navjot Singh;Singh Shri Chandra Bhushan;Zahedi Shri Mahboob

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has announced that a board of reconstruction of public sector Enterprises would be set up to guide policy on the sector;
- (b) if so, whether the main purpose of constitution of the board;
- (c) whether the BRPSE has been constituted;
- (d) if so, the details thereof and to what extent the board is so far given its advice to the Government;
- (e) the extent to which the Government has accepted and implemented their recommendations; and
- (f) if not, the reasons for delay in constitution of the said Board?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI SONTOSH MOHAN DEV)

(a) to (f) : The Government have established a Board for Reconstruction of Public Sector Enterprises on 6th December, 2004. The Board consists of a Chairman, three non-official members, three official members including member-secretary, one permanent invitee and a special invitee. The terms of reference to the Board are to advise the Government on ways and means for strengthening public sector enterprises (PSEs) in general and making them more autonomous and professional, to consider restructuring of PSEs and suggesting ways and means for funding such schemes, to examine proposals for revival/restructuring of sick/loss making PSEs for their turnaround, to advise on disinvestments/closure/sale in respect of chronically sick/loss making companies which cannot be revived and to advise about sources of fund for the payment of all legitimate dues and compensation to workers and other costs of closure, and to monitor incipient sickness. As the Board has been constituted only on 6.12.2004, it has not made any recommendations to the Government so far.